

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1155/IB/2020
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : Sri Velgapudi Ramakrishna
(M/s. The Jeypore sugars company ltd)
NAME OF THE RESPONDENTS : V.Venkata Sivakumar
UNDER SECTION : Sec 60 (5) of IBC, 2016

ORDER

Learned Liquidator/Respondent Mr. V. Venkata Sivakumar is present.

The Liquidator states that as per the earlier order dated 18.03.2021, connected matters are posted to 13.04.2021.

At request of the Liquidator, matter is adjourned to **13.04.2021** for hearing and disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)